

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 42 of 2014

Dated : 30th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Federation of Karnataka Chamber
Of Commerce & Industry** **Appellant(s)**

Versus

**Bangalore Electricity Supply
Co. Ltd. & Anr.** **Respondent(s)**

Counsel for the Appellant(s) : Mr.Rohit Rao

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

ORDER

Admit. Ms. Swapna Seshadri takes notice on behalf of Respondent No.1 and seeks some time to file the reply. Notice be issued to the other Respondents returnable on 14.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **14.03.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson